

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1541
TO BE ANSWERED ON 12.12.2023**

OLD AGE HOMES

1541. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the total number of old age homes running in the country, State/UT-wise;
- (b) the details of funds allocated for Old Age Homes during the last three years; and
- (c) whether Corporate Social Responsibility (CSR) spending in areas of Old Age Homes has consistently declined over the last years and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a): The Department of Social Justice and Empowerment is implementing Integrated Programme for Senior Citizens(IPSrC), a component of the scheme of Atal Vayo Abhyuday Yojana(AVYAY), under which grant in aid is provided to Non-Governmental/Voluntary Organizations for running and maintenance of Senior Citizens' Homes (old age homes), Continuous Care Homes, etc., for providing facilities, like, shelter, nutrition, medicare and entertainments free of cost to indigent senior citizens. The State/Union Territory-wise details of presently 603 Senior Citizens' Homes (Old Age Homes) assisted under the IPSrC across the country are at **Annexure**.

(b): The details of grant-in-aid released to the Non-Governmental/Voluntary Organizations under the IPSrC during the last three years are as under:-

Year	2020-21	2021-22	2022-23
Fund released (Rs. in Lakhs)	12258.27	9319.90	7231.38

(c): The broad framework for Corporate Social Responsibility(CSR) has been provided in Section 135 of the Companies Act, 2013, Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Schedule VII of the Act indicates the eligible activities that can be undertaken by the companies as CSR. Item No. (iii) of Schedule VII of the Act includes setting up of old age homes (senior citizen homes), day care centres and such other facilities for senior citizens.

Under the Act, CSR is a Board driven process and the Board of the Company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR committee. The Government does not issue any specific direction to the companies to spend in any particular activity.

All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in. On the basis of the filings made by the companies in the MCA21 registry, the details of CSR expenditure on the Senior Citizens Welfare Activity (including Old Age Home activity) for the last 3 years is as follows:-

	(Rupees in crore)		
Development Sector	2019-20	2020-21	2021-22
Senior Citizens Welfare	52.33	56.47	76.23

(data upto 31.3.2023. Source: Corporate Data Management Cell)

Note: The companies are required to file CSR details for 2022-23 on or before 31.3.2024.

Annexure to reply to parts (a) and (b) of Lok Sabha Unstarred Question No. 1541 regarding Old Age Homes

State/Union Territory-wise number of Senior Citizens' Homes (Old Age Homes) under IPSrC

State/UT	No. of Senior Citizen Homes
Andhra Pradesh	68
Arunachal Pradesh	2
Assam	35
Bihar	9
Chhattisgarh	3
Delhi	3
Goa	2
Gujarat	10
Haryana	13
Himachal Pradesh	2
JAMMU AND KASHMIR	13
Jharkhand	4
Karnataka	39
Kerala	5
Madhya Pradesh	33
Maharashtra	49
Manipur	38
Meghalaya	2
Mizoram	4
Nagaland	5
Odisha	80
Puducherry	2
Punjab	1
Rajasthan	26
Tamil Nadu	66
Telangana	19
Tripura	2
Uttar Pradesh	39
Uttarakhand	2
West Bengal	27
Grand Total	603

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